

Annexure - 6											
Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649)											
Date of Commencement of CIRP: 08/07/2025, List of Creditors as on: 26/08/2025											
Operational creditors (Employees)											
Sl.No.	Name of the Employees	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claims	Amount of any mutual dues that may set off	Amount of Claim Not Admitted	Amount of Claims under Verification
		Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Whether related party?	% Share in Total Amount of Claims Admitted, if applicable				
1	Manish Kumar	17-07-2025	36,450	36,450	Full & Final Settlement	No	-	-	-	-	-
2	Utkarsha N. raut	04-08-2025	22,601	22,601	Full & Final Settlement	No	-	-	-	-	-
3	Amit Kumar Jaiswal	11-07-2025	18,566	-	Full & Final Settlement	No	-	-	-	-	18,566.00
4	Mouries Dcruz	04-08-2025	53,407	53,407	Full & Final Settlement	No	-	-	-	-	-
5	Sagar Dalai	12-08-2025	8,000	8,000	Full & Final Settlement	No	-	-	-	-	-
6	Avinash Bapu Patil	20-08-2025	85,000	63,163	Full & Final Settlement	No	-	-	-	21,837.00	-
	TOTAL		2,24,024	1,83,621			-	-	-	21,837	18,566

General Notes:

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted.